

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:148

ANSWERED ON:05.03.2015

JOB CARDS UNDER MGNREGS

Biju Shri Parayampanbil Kuttappan;Karunakaran Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of households registered and the number of job cards issued under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the current year, State/UT-wise;
- (b) whether some irregularities, including non-issuance of job cards have been reported in some of the States, if so, the details thereof and the action taken by the Government in the matter, State/ UT-wise;
- (c) whether a large population living below the poverty line is deprived of the benefits of MGNREGS, if so, the details thereof, the reasons therefor and the corrective measures taken by the Government in this regard; and
- (d) the details of welfare measures undertaken for workers at work places under MGNREGS?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 148 (8th Position) due for Answer on 05.03.2015

(a): So far, 13.02 Crore households have registered and were issued job cards under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). Of these, 10.02 lakh have applied for and were issued job card during the current year, State/UT-wise details of which are given in Annexure.

(b): The Ministry, under MGNREGA has received complaints of irregularities including non-issuance of job cards in many State/UTs. Since the responsibility of implementation of MGNREGA is vested with the State Governments, all complaints received in the Ministry are forwarded to the concerned state Governments for taking appropriate action including investigation, as per law. Detailed instructions by way of Standard Operating Procedure (SOP) for dealing with complaints have also been issued to all States/UTs.

(c): No, Madam. Every rural household has been extended the opportunity of registering for issue of job card.

(d): Welfare measures under MGNREGA are elaborated in Paragraphs 25 to 28, Schedule II of MGNREGA 2005. The details of such welfare measures for the workers at work places are:

(i) provision of facilities at the worksite viz. safe drinking water, shade for children and periods of rest, first-aid box with adequate emergency material for treatment of minor injuries at the worksite.

(ii) provision of child care services at any worksite if the number of children below the age of five years accompanying the women working is five or more.

(iii) free medical treatment to a person in case of personal injury arising out of and in course of his/ her employment.

(iv) hospitalisation of the injured worker including accommodation, treatment, medicines and payment of daily allowance which should not be less than half of the wage rate.

(v) ex-gratia as per entitlements under Aam Aadmi Bima Yojana or as may be notified by Central Government to a person if he/she while employed under the Scheme meets with death or becomes permanently disabled.

(vi) free medical facility/ ex-gratia to an injured child accompanying a person who is employed under the Scheme.